

(a) whether any assessment has been made in the recent past by the IAAI by itself or through some body of outside experts in regard to the existing manpower and safety services at the international airports ;

(b) if so, whether the existing safety equipment and manpower is according to ICAO standards or not ;

(c) If not, what steps have been taken to bring the manpower and safety equipment upto the ICAO standards ; and

(d) the existing and proposed safety equipment and manpower for the International Airports ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN): (a) Yes, Sir. The assessment was made by a Committee of experts drawn

from the Ministries of Defence and Home Affairs.

(b) Yes, Sir.

(c) Does not arise.

(d) The existing manpower and equipment available at the 4 international airports is given in the attached statement. The IAAI have recently acquired nylon type fire hoses and special foam extinguishers. They propose to purchase breathing apparatus, special pumps for filling up fresh air into air cylinders and small generators which can be carried by the fire fighters on their person for lighting accident area in the case of accidents during night. The recommendations of the Expert Committee on equipment and manpower requirements are being examined in the International Airports Authority of India for finalising additional requirements of manpower and equipment, if any.

#### STATEMENT

	Delhi Airport	Bombay Airport	Calcutta Airport	Madras Airport
<b>MANPOWER</b>				
Fire Officer	1	1	1	1
Asstt. Fire Officer	4	4	3	2
Jr. Fire Officer	4	9	3	3
Fire Foreman	26	26	24	23
Fire Operator	102	81	85	76
Driver (Fire)	35	41	39	35
<b>EQUIPMENTS</b>				
Crash tenders (pneumatic)	0	6	4	4
Crash tenders (Track)	2	2	2	2
Rescue vehicle	1	1	1	1
Water tender	1	2	2	1
Ambulance	4	4	4	3

#### Controlled Cloth

9435. SHRI INDRAJIT GUPTA : Will the Minister of COMMERCE be pleased to state :

(a) the reasons for fall in off-take of controlled cloth and accumulation of stocks with the National Textile Corporation ;

(b) whether the present policy regarding production quotas, excise duty on controlled cloth, consumer price fixation, and rate of subsidy needs to be thoroughly reviewed and revised ; and

(c) whether the scheme to supply the weaker sections of society with cheap cloth has, by and large, failed ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRIMATI RAM DULARI SINHA) : (a) A significant increase in consumer price in July, 1981 after nearly 7 years, resulted in low off-take of controlled cloth and consequent accumulation of stocks with the National Textile Corporation.

(b) Government have set up a Group consisting of officers from the concerned departments and organisations to review the functioning of the controlled cloth schemes : The Group would go into all aspects of scheme with a view to determining whether the scheme has served its basic objectives.

(c) It is not correct to say that the scheme to supply the weaker sections of society with cheap cloth has failed. Cheap cloth produced in the handloom sector, which is now being given the increased share of production of cheap cloth, is popular amongst the weaker sections. The sale of controlled cloth produced by the National Textile Corporation has suffered due to sudden and significant increase in prices. With certain measures including discounts ranging from  $2\frac{1}{2}\%$  to  $7\frac{1}{2}\%$  offered by National Textile Corporation, the sale of controlled cloth is expected to improve.

#### Export of Cotton Textile Items

9436. SHRI P. RAJAGOPAL NAIDU : Will the Minister of Commerce be pleased to state :

(a) whether it is a fact that Government have not yet announced the C.C. Scheme for export of cotton textile items for the year 1983 ; and

(b) if so, when they will be announced ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRIMATI RAM DULARI SINHA) : (a) No, Sir. Cash Compensatory Support rates for 1983 for cotton textile items (including fabrics, made-ups garments and hosiery products) were announced in January, 1983..

(b) The question does not arise in view of the answer to part (a) above.

#### Orders for Purchase of Rice

9437. SHRI D.S.A. SIVA-

PRAKASHAM : Will the Minister of COMMERCE be pleased to state :

(a) whether any foreign Government placed order for purchase of rice from India during year 1982-83 ;

(b) if so, the names of those countries, the quantity asked and the quantity granted ; and

(c) the actual quantity exported during these years ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRIMATI RAM DULARI SINHA) : (a) Yes, Sir.

(b) and (c) Orders were placed and exports effected to the tune of 4.29 lakh tonnes of rice to USSR during April, 1982-February, 1983.

#### Manufacture of Advanced Light Helicopter for the Defence Forces

9438. SHRI N.E. HORO : Will the Minister of DEFENCE be pleased to state :

(a) whether efforts have been made by our Government with foreign firms for the manufacture of Advanced Light Helicopter for the Defence Forces ; and

(b) if so, the names of the foreign firms with which agreement has been arrived alongwith terms and conditions, with details in this regard ?

THE MINISTER OF DEFENCE (SHRI R. VENKATARAMAN) : (a) and (b) Foreign collaboration proposals for design, development and manufacture of Advanced Light Helicopter with contemporary state of art technology are currently under evaluation. No Agreement has been arrived at which any foreign firms.

#### Smuggled goods seized during 1982-83

9439. SHRI NAWAL KISHORE SHARMA : Will the Minister of FINANCE be pleased to state :—

(a) what are the particulars of foreign diplomats who are being questioned in smuggling cases ;

(b) what is the total amount of the smuggled goods seized during the year